

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 286 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
03.10.2017**

NAME OF THE COMPANY: Mr. Hari Ram & Ors Vs. M/s Shilpa Garments
Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 241/242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Iswar Mohpatra, Advocate

For the Respondent (s) : None

ORDER

Court Notice to the Corporate Debtor, returnable on 1st November,
2017. Dasti. Affidavit of Service be filed.

- Sd -
(S. K. Mohapatra)
Member (T)

- Sd -
(Ina Malhotra)
Member (J)